

CUSTOMS. EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
CUSTOMS APPEAL BRANCH

Appeal No. C/99 - 103 / 2008, C/106 /2008

Date 19/06/2008

Assistant Registrar
C.E.S.T.A.T, New Delhi

To : M/S REGENT CLOTHING PVT. LTD.
SITUATED AT 1202/2, SARDAR NAGAR,
RAHON ROAD,
LUDHIANA (PB)

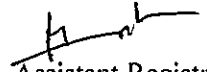
M/S REGENT CLOTHING PVT. LTD.

Appellant

C.C. (ICD) NEW DELHI

Vs
Respondent

I am directed to transmit herewith a certified copy of Final order No. C/131-136/08-CUSTOMS DT:16.06.08
passed by the Tribunal under Section 129, (B) of the Customs Act, 1962 & Financial Act 1994 relating to Service Tax


Assistant Registrar

(Customs Appeal Branch)

Copy to :

1. Respondent

C.C. (ICD) NEW DELHI

ICD, TUGHLAKABAD, NEW DELHI 110020.

2. Adv. / Consult

MR. JAGMOHAN BANSAL

1640/1, SECTOR-40B, CHANDIGARH

3. S.D.R.

4. J.C.D.R.

5. Bar association, CESTAT, New Delhi

6. M/s. Deeparchi Publications, M-93, Marg. 46, Saket, New Delhi 110017

7. M/s Centax Publications (P) Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi -

8. Excise & Customs cases, B-37, Sector -1, NOIDA - 201301 Gautam Budh Nagar, (U.P.)

9. Raghuraman's 44-B, Regal Flat, Shipra Suncity, Indrapuram - 201010, Ghaziabad, DT, U.P.

10. Nidheshak publications, I.P.Estate, new Delhi

11. Taxmann Allied Service Pvt Ltd., 21/35, West Punjabi Bagh, New Delhi - 110026

12. Commercial Laws of India Pvt Ltd Post Bag No. 1033, No.70(Old No. 88), Thyagaraya Road, T. Nagar, Chennai 60017

13. Taxindiaonline.com Pvt.Ltd, B-XI/8183. Vasant Kunj, New Delhi - 110070

14. Office Copy

15. Guard file


Assistant Registrar
(Customs Appeal Branch)

**IN THE CUSTOMS, EXCISE & SERVICE
TAX APPELLATE TRIBUNAL,
WEST BLOCK NO. 2, R.K. PURAM,
NEW DELHI
COURT – II**

CUSTOMS APPEAL NOS. 99-103 & 106-107 OF 2008

[Arising out of Order-in-Original No. 48/2007 dated 31.10.2007 passed by the Commissioner of Customs (Adj.), New Delhi]

For approval and signature:

Hon'ble Mr. S.S. Kang, Vice President,
Hon'ble Mr. Rakesh Kumar, Member (Technical)

1.	Whether Press Reporters may be allowed to see the order for publication as per Rule 27 of the CESTAT (Procedure) Rules, 1982?	
2.	Whether it would be released under Rule 27 of the CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not?	
3.	Whether their Lordships wish to see the fair copy of the order?	
4.	Whether order is to be circulated to the Departmental authorities?	

M/s. Regent Clothing (P) Ltd.,
Shri Rajesh Jain,
Smt. Surinder Kaur,
Shri Mohinder Lal Jain,
Shri Ranjit Singh,
M/s. Sambhav Textiles Ltd.,
Shri Sanjeev Jain,

Appellants

Vs.

C.C., New Delhi

Respondent

Appearance:

None for the appellants;
Shri R.K. Verma, Departmental Representative for the Revenue.

Coram:

Hon'ble Mr. S.S. Kang, Vice President,
Hon'ble Mr. Rakesh Kumar, Member (Technical)

Date of Hearing: 16th June, 2008

FINAL ORDER NO. C/131-136/08-Aw. dated 16.06.2008

Per S.S. Kang:

In appeal No. C/107/08 filed by Shri Ramjit Singh compliance is reported. Other appellants have not complied with the condition of the stay order. Therefore, appeals filed by the appellants, except appeal No. C/107/08, are dismissed for non-compliance of Section 129E of the Customs Act.

(Dictated & pronounced in the Open Court.)

(S.S. KANG)
VICE PRESIDENT

(RAKESH KUMAR)
MEMBER (TECHNICAL)

Dated 16th June, 2008-06-16
RK